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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CCP No. 318 of 1993 IN
O.A. No. 39 of 1985

New Delhi this the 18th day of July, 1994

Mr. Justice S.K. Dhaon, Acting Chairman
Mr. B.N. Dhoundiyal, Member

1. Shri M.D. Patwardhan
R/o 568, Sector-8,
R.K. Puram,
New Delhi.

2. St. Sharda Yadav
R/o 568, Sector-8,
R.K. Puram,
New Delhi.

...Applicants

None for the Applicants

Versus

1. Shri Ganga Prasad Vimal,
Director,
Central Hindi Directorate,
West Block,
R.K. Puram,
New Delhi.

2. Shri S.V. Giri,
Secretary,
Min. of Human Resources & Development,
Department of Education,
Shastri Bhawan,
New Delhi.

...Respondents

Shri G.P. Vimal, Director on behalf of the respondents

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Acting Chairman

The departmental representative, Shri G.P. Vimal, Director, Central Hindi Directorate having an Identity Card No.113460 is present. He has produced before us a copy of the order dated 8.3.1994 of the Director. A perusal of the same goes to indicate that the direction of the Tribunal has been complied with in so far as the applicants have been regularised in their respective services from the date on which they were appointed on ad hoc basis. The order is being kept on record. In

view of this development, no useful purpose will be served in proceeding further.

2. We may note that the case has been called out in the revised list. No one is present on behalf of the applicants.

3. The Contempt Petition is rejected. The notices issued to the respondents are discharged.

No costs.

S. K. Dhaon
(B.N. DHOJUNDIYAL)
MEMBER (A)

S. K. Dhaon
(S.K. DHAON)
ACTING CHAIRMAN

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